

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 98 of 2014 (SZ)**

Applicant(s)

Respondent(s)

M/s. The Sembakkam Civic Welfare Association, rep. by its General Secretary P. Rengaraj, Rajakilipakkam, Chennai

1.. The Secretary to Government, Dept of Environment and Forests, Chennai.

2) Sri Sarvamangala Nagar Residents' Association, Chitlapakkam, Chennai

2) The Secretary to Government, PWD, Chennai.

3) Venugopalasawamy Nagar, Venugopalaswamy Nagar EXtn, Rajakilipakkam, Chennai

3) The District Collector, Kancheepuram District.

4) Senthil Avenue and Extension Residents' Welfare Association, Kamarajapuram, Chennai

4) The Commissioner, Sembakkam Municipality, Sembakkam.

5) Tamil Nadu Pollution Control Board, Rep. by its Member Secretary, Chennai

6) The District Environmental Engineer, Tamil Nadu Pollution Control Board, Kancheepuram District.

**Legal Practitioners for Applicant(s)**

**Legal practitioners for respondent(s)**

M/s. Taaur's Associates

M/s. M.K. Subramanian for R-1 to R-3

Kamalesh Kannan &

Shri P. Srinivas & Mr. Purushothaman for R-4

SSai Satyajith

Smt. H. Yasmeen Ali for R-5 and R-6

Note of the Registry	Orders of the Tribunal
Item No. 6	<p data-bbox="407 306 813 352">Date: 19<sup>th</sup> September, 2017</p> <p data-bbox="407 392 1382 599">The learned counsel appearing for the Sembakkam Municipality has filed the affidavit dated 19.09.2017. At the request of the learned counsel appearing for the applicant, post this application for disposal tomorrow viz., 20.09.2017.</p> <p data-bbox="899 720 1370 801">....., JM (Justice Dr. P. Jyothimani)</p> <p data-bbox="899 948 1370 1029">.....EM (Shri P.S. Rao)</p>

